



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 192/14	TP 247/17	Hearing	237(A)(ii))	A. Vishwanath Vs. Innovative Themes Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.)	Sharanjith Shetty for AKS Law Associates 8971320540	Respondent no 1 & 2	
2.)	Prema: Hathi 9945428411	Rec	

ORDER

Proxy counsel for petitioner is present. Counsel for respondent is also present.

List it for final hearing 10.10.2017.


MEMBER(J)


MEMBER(T)